

V **vacancy** : the state or condition of being unoccupied; the fact or condition of an office being vacant [s. 5(4), *Industrial Disputes Act*] रिक्ति ; [s. 69A(2), *T.P. Act*] खाली होना

vacancy arises : रिक्ति होती है

vacancy in office : [s. 69A(2), *T.P. Act*] पद खाली होना ; पद में रिक्ति

vacancy, leave : छुट्टी रिक्ति ; अवकाश रिक्ति

vacancy of a specified duration : [s. 2(4), *Departmentalisation of Union Accounts (Transfer of Personnel) Act*] विनिर्दिष्ट अवधि की रिक्ति

vacancy should not be supplied : [s. 8(1)(b), *Arbitration Act*] रिक्ति की पूर्ति न की जाए

vacant : 1. unoccupied [Or. 20, r. 8, *C.P.C. and art. 89(2), Const.*] रिक्ति ; 2. empty खाली

vacant possession of premises : [s. 33(1), *Delhi Rent Act*] खाली परिसर का कब्जा

vacate : 1. to make or leave empty [s. 10(2)(a), *Cardamom Act*] खाली करना ; 2. to quit छोड़ना ; 3. to annul वातिल करना ; 4. to make void; to make of no authority or validity निष्प्रभाव करना

vacate office : [s. 14(1), *State Financial Corporations Act and art. 90(a), Const.*] पद रिक्त करना

vacate the office as such : [s. 10(2), *Industrial Finance Corporation Act*] उस हैसियत का पद रिक्त करना

vacate the order : 1. [s. 167(5), *Cr. P.C.*] आदेश को रद्द करना ; 2. [s. 250(7), *Companies Act*] आदेश को वातिल करना

vacated, shall stand : [art. 226(3), *Const.*] रद्द हो जाएगा

vacation : 1. [s. 92, *Presidency Small Cause Courts Act*] प्रावकाश ; दीर्घावकाश ; 2. [s. 7, *Oil and Natural Gas Commission Act*] रिक्ति

vacation and resignation of, and removal from, the offices of Chairman and Deputy Chairman : [art. 183, *margin, Const.*] सभापति और उपसभापति का पद रिक्त होना, पद त्याग और पद से हटाया जाना

vacation department : प्रावकाश विभाग/अवकाश विभाग

vacation incharge : अवकाश प्रभारी

vacation judge : a judge, who works during recess of the courts प्रावकाश न्यायाधीश ; दीर्घावकाश न्यायाधीश

vacation leave : लंबी छुट्टी

vacation of appointment : 1. [s. 34(4), *Indian Railways Act*] पद रिक्त होना ; 2. [s. 14(1A), *State Financial Corporations Act*] नियुक्ति की रिक्ति

vacation of office : पद रिक्ति

vacation of seats : [s. 18(b)(i), *Delhi Administration Act and art. 101, margin, Const.*] स्थानों का रिक्त होना ; [s. 69, *Representation of the People Act, 1951*] स्थानों का रिक्त हो जाना

vacation of such order : [art. 226(3), *Const.*] ऐसे आदेश को रद्द कराना

vacation to be observed : [s. 92, *Presidency Small Cause Courts Act*] माने जाने वाले अवकाश

vaccination : the introduction into man or domestic animal of micro-organisms that have previously been treated to make them harmless for the purpose of inducing the development of immunity टीका ; टीका लगाना

vaccinator : one who vaccinates टीका लगाने वाला

vaccine : [s. 22(1)(a), *Drugs and Cosmetics Act*] वैक्सीन

vacuum evaporator : [s. 2(f)(i), *Sugar (Regulation of Production) Act*] निर्वात वाष्पित्र

vacuum pan : [s. 3(a), *Indian Power Alcohol Act*] निर्वात कड़ाह

vacuum pan process : [s. 2(b), *Sugar (Regulation of Production) Act*] निर्वात कड़ाह प्रक्रिया

vacuum pan process sugar factory : निर्वात कड़ाह वाला चीनी कारखाना

vagabond : one that wanders about and has no certain dwelling; an idle fellow आवारा

vagrant : idle loafer, wandering idle person आहिंडक ; आवारागर्द

vague : 1. [s. 5A(a)(i), *Conservation of Foreign Exchange and Prevention of Smuggling Activities Act*] स्पष्ट नहीं है ; 2. [s. 83(a), *Indian Trusts Act*] अस्पष्ट

vakil : [s. 126, *Indian Evidence Act*] वकील

valid : good or adequate in law; legally binding or efficacious [s. 30, *T.P. Act*] विधिमान्य ; [Or. 21, r. 80(3), *C.P.C.*] मान्य

valid acknowledgement : [s. 20(3)(a), *Limitation Act*] विधिमान्य अभिस्वीकृति

valid and effectual : [Or. 21, r. 80(3), *C.P.C.*] मान्य और प्रभावी ; विधिमान्य और प्रभावी

valid cession : a surrender or assignment (of territory) which is binding in law [s. 113, *Indian Evidence Act*] विधिमान्य अभ्यर्पण

valid charge : [s. 464(2), *prov., Cr. P.C.*] विधिमान्य आरोप

valid defence : [s. 8, *Contempt of Courts Act*] विधिमान्य प्रतिवाद

valid discharge : [s. 188(a), *Indian Contract Act*] विधिमान्य उन्मोचन

valid marriage : [s. 112, *Indian Evidence Act*] विधिमान्य विवाह

valid or effectual : [s. 293(5), *Companies Act*] विधिमान्य या प्रभावी

valid ratification : [s. 198, *Indian Contract Act*] विधिमान्य अनुसमर्थन

valid requisition : [s. 169(6), *Companies Act*] विधिमान्य अध्यक्षपेक्षा

valid service : [Or. 5, r. 26(1), *C.P.C.*] विधिमान्य तामील

valid transfer : [s. 48, *Registration Act*] विधिमान्य अंतरण

valid vote : [s. 158(4), *Representation of the People Act, 1951*] विधिमान्य मत

valid votes polled : [s. 158(4), *Representation of the People Act, 1951*] प्राप्त हुए विधिमान्य मत ; प्राप्त विधिमान्य मत

validate : to make valid विधिमान्यता देना ; [s. 13(1)(b), *Specific Relief Act*] विधिमान्य बनाना ; विधिमान्य करना

validate the acquisition : [long title, *State Acquisition of Lands for Union Purposes (Validation) Act*] अर्जन को विधिमान्य करना

validate the title : [s. 13(1)(b), *Specific Relief Act*] हक को विधिमान्य बनाना

validation of appointments of, and judgments, etc., delivered by, certain district judges : [art. 233A, *margin, Const.*] कुछ जिला न्यायाधीशों की नियुक्तियों का और उनके द्वारा किए गए निर्णयों आदि का विधिमान्यकरण

validation of certain Acts and Regulations : [art. 31B, *margin, Const.*] कुछ अधिनियमों और विनियमों का विधिमान्यकरण

validation of recovery proceedings : [s. 5A(2A)(iii), *Estate Duty Act*] वसूली की कार्यवाहियों का विधिमान्यकरण

validity date : विधिमान्यता तारीख

validity of Act : [s. 395(1), *Cr. P.C.*] अधिनियम की विधिमान्यता

validity of an agreement : [1st sch., item 1, *Arbitration (Protocol and Convention) Act*] करार की विधिमान्यता

validity of certificate : [s. 224(1), *Income-tax Act*] प्रमाणपत्र की विधिमान्यता

validity of the claim of privilege : [Or. 11, r. 19(2), *C.P.C.*] विशेषाधिकार के दावे की विधिमान्यता

validly : [s. 8, *prov. (2), C.P.C.*] विधिमान्यतः

validly made : [s. 8, *prov. (2), C.P.C.*] विधिमान्यतः बनाए गए

valuable : of worth or value [s. 30, *I.P.C.*] मूल्यवान

valuable consideration : [s. 30, *Gift-tax Act*] मूल्यवान प्रतिफल

valuable lease : [s. 368, ill. (ii), Indian Succession Act] मूल्यवान पट्टा

valuable or nominal consideration : [s. 54, Indian Lunacy Act] मूल्यवान या उचित प्रतिफल

valuable security : [s. 30, I.P.C.] मूल्यवान प्रतिभूति

valuables : [s. 19(d), State Agricultural Credit Corporations Act] मूल्यवान वस्तुएं

valuation : the action of valuing, value or worth [s. 128(2)(c), C.P.C.] मूल्यांकन

valuation, actuarial : [1st sch., 2(b), Income-tax Act] वीमांकिक मूल्यांकन

valuation, annual : वार्षिक मूल्यांकन

valuation balance sheet : [4th sch., pt. II, para (c), Insurance Act] मूल्यांकन तुलनपत्र

valuation constant : [5th sch., pt. II, para 2, prov. (1), Insurance Act] मूल्यांकन स्थिरांक

valuation date : [s. 2(q), Wealth-tax Act] मूल्यांकन की तारीख

valuation of annuities : [Or. 20, r. 13(2), C.P.C.] वार्षिकियों का मूल्यांकन

valuation of interests in expectancy : [s. 38, Estate Duty Act] प्रत्याशी हितों का मूल्यांकन

valuation of property : [s. 19A, Court-fees Act] संपत्ति का मूल्यांकन

valuation of suit : [s. 128(2)(c), C.P.C.] वाद का मूल्यांकन

valuation officer, land : भूमि मूल्यांकन अधिकारी

valuation, periodical : कालिक मूल्यांकन

valuation surplus : [s. 31A(1)(b), Insurance Act] मूल्यांकन अधिशेष

value : the material or monetary worth of a thing [s. 2(41), Customs Act and s. 42, ill., T.P. Act] मूल्य

value added tax (VAT) : मूल्य वर्धित कर

value and preserve the rich heritage : [art. 51A(f), Const.] गौरवशाली परंपरा का महत्व समझना और उसका परिरक्षण करना

value balance : मूल्य शेष

value basis : मूल्य आधार

value, book : खाता मूल्य

value, face : अंकित मूल्य

value, for : [s. 19(b), Specific Relief Act] मूल्यार्थ

value, going concern : चालू समुत्थान मूल्य

value in account : मूल्य लेखा

value in exchange : विनिमय मूल्य

value, intrinsic : यथार्थ मूल्य ; आंतरिक मूल्य

value judgment on question of policy : नीतिगत प्रश्नों पर महत्वपूर्ण निर्णय

value, market : बाजार मूल्य ; बाजारी मूल्य

value of benefit or amenity : [s. 17(2)(iii), Income-tax Act] फायदे या सुख-सुविधा का मूल्य

value of concession : [s. 17(2)(ii), Income-tax Act] रियायत का मूल्य

value of consideration : [s. 48, Income-tax Act] प्रतिफल का मूल्य

value of security : [s. 141, Indian Contract Act] प्रतिभूति का मूल्य

value of subject matter : [Or. 7, r. 1(i), C.P.C.] विषयवस्तु का मूल्य

value of the subject-matter of the suit : [Or. 7, r. 1(i), C.P.C.] वाद की विषयवस्तु का मूल्य

value of travel concession : [s. 10(5)(i), Income-tax Act] यात्रा रियायत का मूल्य

value oriented : [statutes 17(1)(c), Maritime University Act] मूल्योन्मुखी

value, par : सममूल्य

value payable article : मूल्यदेय वस्तु

value payable parcel : मूल्यदेय पार्सल

value payable post (V.P.P.) : मूल्यदेय डाक

value policy : [s. 29(1), Marine Insurance Act] निश्चित मूल्य पालिसी

value, rights for : मूल्य देकर अधिकार

value, surplus : अधिशेष मूल्य

value, transferee for : [s. 19(b), Specific Relief Act] मूल्यार्थ अंतरिती

valuer : one that values [s. 37, Employees' State Insurance Act] मूल्यांकक

valve : [5th sch., item (17), Income-tax Act] वाल्व

valve houses : [s. 2(1)(iii), Emergency Risks (Undertakings) Insurance Act] वाल्वगृह

Van Loading Inspector : वेन लदान निरीक्षक

van peon : वेन प्यून

vanadium ore : [7th, sch., item 25, Income-tax Act] वेनेडियम अयस्क

vapour : [plaint No. 24, para 2, C.P.C.] वाष्प

variability : [s. 2(ia)(j), Prevention of Food Adulteration Act] भिन्नता

variance : variation; difference; divergence [s. 133, Indian Contract Act] फेरफार

variance, at : [Or. 14, r. 1(15), C.P.C.] मतभेद

variation : 1. the act of varying [s. 65A(3), T.P. Act] फेरफार ; अन्तर ; 2. change in the form [s. 3(1), General Clauses Act] रूपभेद

variation from the standard weight and fineness : [s. 2(d), Indian Coinage Act] मानक वजन और शुद्धता में अंतर

variation, grammatical : [s. 3(1), General Clauses Act] व्याकरणिक रूपभेद

variation of rate of exchange : [s. 212, ill. (a), Indian Contract Act] विनिमय दर में फेरफार

varied : 1. [Or. 34, r. 4, C.P.C.] फेरफार किया हुआ ; 2. [s. 262(3), Income-tax Act] फेरफारित कर दिया

varied or reversed : [s. 144(1), C.P.C.] फेरफार किया गया या उसे उल्टा गया

varied to disadvantage : [s. 32(5), Manipur (Hill Areas) District Councils Act] अहितकर रूप में परिवर्तन किया गया ; [art. 125(2), prov., Const.] अलाभकारी परिवर्तन किया

variety : किस्म ; प्रकार

various : of different kinds; diverse; several विभिन्न

various classes : विभिन्न वर्ग

varnish : [s. 14(vi), Central Sales Tax Act] वार्निश

vary : 1. to change, alter or modify [s. 37(7)(b), State Financial Corporations Act] फेरफार करना ; 2. [s. 40, Indian Trusts Act] बदलना ; [art. 114(2), Const.] परिवर्तन करना

vary, fees may : [s. 3, Insurance Act] फीस न्यूनाधिक हो सकेगी

vary or rescind order : [s. 250(5), Companies Act] आदेश में फेरफार या उसका विखंडन करना

vat : [s. 36(1), Factories Act] कुंड

vaults : तहखाना

vegetable : सागभाजी

vegetable crops : वनस्पति फसल

vegetable oil products controller : नियंत्रक, वनस्पति तेल उत्पाद

vegetable substance : [s. 2(f), Prevention of Food Adulteration Act] वनस्पतिजन्य तत्व

vegetation : [s. 35(c), Indian Forest Act] वनस्पति

vehicle : a carriage; conveyance [s. 2(f), Road Transport Corporations Act] यान

vehicle rate : यान दर

vein of ore : [s. 19, ill. (d), Indian Contract Act] अयस्क की शिरा

vellum, parchment : [s. 2(18), Indian Stamp Act] नकली चमड़ा

vend : to sell [1st sch., app. E, form No. 8, C.P.C.] बेचना ; विक्रय करना

vendee : one who purchases anything [s. 10, Cattle-trespass Act] क्रेता ; खरीदार

vendor : one who sells anything [s. 28(2)(a), Specific Relief Act] विक्रेता ; बेचने वाला

vendor's account : विक्रेता लेखा

venereal disease : a contagious disease that is typically acquired in sexual intercourse [s. 10(1)(d), Hindu Marriage Act] रतिज रोग

venereologist : रतिजरोग विज्ञानी

venom : material that is poisonous विष

vent : outlet [s. 37(2), Factories Act] निकास

venticulture : [s. 581A (j)(i), Companies Act] द्राक्षा कृषि

ventilated : exposed to air and especially to a current of fresh air [s. 20(2), Mines Act] संवातित

ventilation : [s. 9, Beedi and Cigar Workers (Conditions of Employment) Act] संवातन

venture capital company : [s. 10(23FA), expln.(b), Income-tax Act] जोखिम पूंजी कंपनी

venture capital fund : [s. 10(23FA), expln.(a), Income-tax Act] जोखिम पूंजी निधि

venturing to misappropriate : [s. 378, ill. (h), I.P.C.] दुर्विनियोग करने का साहस करना

venue : [s. 21, Workmen's Compensation Act] स्थान

veracity : the quality or character in persons of speaking or stating the truth; habitual observance of the truth [s. 499, fifth excep., ill. (b), I.P.C.] सत्यवादिता ; truthfulness सत्यता

verbal : oral [s. 92, ill. (g), Indian Evidence Act] मौखिक

verbal agreement : [1st sch., app. A, form No. 49, C.P.C.] मौखिक करार

verbal or written promise : [1st sch., app. F, form No. 8, C.P.C.] मौखिक या लिखित वचन

verbal warranty : [s. 92, ill. (g), Indian Evidence Act] मौखिक वारंटी

verdict : a decision of a jury in a civil or criminal cause upon an issue which has been submitted to their judgment; a finding, conclusion or judgment upon some matter or subject [s. 219, I.P.C.] अधिमत

verification : formal assertion of truth; the action of establishing or testing the truth [s. 83, T.P. Act] सत्यापन

verification of cash balance : रोकड़ बाकी का सत्यापन

verification of financial transactions : [s. 2(2)(ii), Chartered Accountants Act] वित्तीय संव्यवहारों का सत्यापन

verification of plaint : 1. [s. 83, T.P. Act] वादपत्र का सत्यापन ; 2. [s. 388B(4)(b), Companies Act] वादपत्र पर सत्यापन

verification of pleadings : 1. [Or. 6, r. 15(1), C.P.C.] अभिवचनों का सत्यापन ; 2. [s. 8, Mussalman Wakf Act] अभिवचनों का सत्यापित किया जाना

verification of service : सेवा सत्यापन

verification of stores : सामान सत्यापन

verification officer : सत्यापन अधिकारी

verified : proved by good evidence or valid testimony; testified or affirmed formally or upon oath [s. 83, T.P. Act] सत्यापित

verified by affidavit : [4th sch., item 1, Banking Regulation Act]

शपथ द्वारा सत्यापित

verified by affidavit or affirmation : [s. 10A, Court-fees Act] शपथपत्र या प्रतिज्ञान द्वारा सत्यापित

verified claim : [s. 2(f), Displaced Persons (Claims) Supplementary Act] सत्यापित दावा

verified copies : [Or. 11, r. 19(1), C.P.C.] सत्यापित प्रतियां

verified in prescribed manner : [s. 139(2), Income-tax Act] विहित रीति से सत्यापित

verify : to assent or approve to be true; to ascertain, confirm or test the truth or accuracy of सत्यापित करना ; सत्यापन

verify pleadings : [sch., item 4(6)(f), University of Hyderabad Act] अभिवचनों का सत्यापन करना

verify the accuracy : [s. 13(2), Cardamom Act] शुद्धता को सत्यापित करना

Verifying Machine Operator : सत्यापित्र प्रचालक

vermin : noxious, mischievous or disgusting animals of small size, of common occurrence and difficult to control [s. 3(b)(ii), Drugs and Cosmetics Act] पीड़क जंतु

vernacular : the language spoken by the people of a country or any part thereof [s. 72(a), Indian Partnership Act] देशी भाषा ; [s. 79, Registration Act] जन भाषा

vernacular language : [s. 79, Registration Act] जन भाषा

vernacular newspapers : [s. 72(a), Indian Partnership Act] देशी भाषा के समाचारपत्र

vernacular of the locality : [s. 2(8)(c), Official Secrets Act] स्थान की जन भाषा

version, English : अंग्रेजी पाठ

version, Hindi : हिंदी पाठ

version of the work : [s. 2(a)(iii), Copyright Act] कृति का रूपांतर

vertical scales : [sch., item (XVI)(3), Indian Electricity Act] ऊर्ध्व माप

vertical support : [s. 13, ill. (m), Indian Easements Act] ऊर्ध्व सहारा

vertically : [s. 7, ill. (d), Indian Easements Act] ऊर्ध्वरूप से ; ऊर्ध्वतः

vessel : 1. a usually hollow structure used on or in water for the purpose of navigation [s. 48, I.P.C. and s. 3(63), General Clauses Act] जलयान ; 2. utensil [ss. 2(1)(1) and 11, Trade and Merchandise Marks Act] बर्तन ; 3. receptacle, container पात्र

vessel afloat : तिरता जलयान

vessel carrying coastal goods : [ch. XII, hdg., Customs Act] तटीय माल को वहन करने वाला जलयान

vessel of war : [s. 2(1), Indian Ports Act] युद्ध जलयान

vest absolutely : [s. 7(2), Requisitioning and Acquisition of Immovable Property Act] आत्यंतिक रूप से निहित होना

vested : [s. 17(1)(b), Registration Act] निहित

vested in possession by alienation or other derivative title : [s. 53(c), Estate Duty Act] अन्यसंक्रामण द्वारा या अन्य व्युत्पन्न हक के आधार पर कब्जा के साथ निहित

vested in trust : [s. 10, Limitation Act] न्यास-निहित

vested interest : [s. 19, T.P. Act] निहित हित

vested interest is not defeated : [s. 19, T.P. Act] निहित हित विफल नहीं हो जाता

vesting : [long title, Charitable Endowments Act] निहित किया जाना ; निहित होना ; निहित करना

vesting of property : [s. 17, Salarjung Museum Act] संपत्ति का निहित होना

vesting of management : [s. 7(1), Indian Iron and Steel Company (Taking Over of Management) Act] प्रबंध निहित करना

vesting order : an order under statutory authority whereby property is transferred to and vested, without conveyance in some person or persons [s. 57(b), T.P. Act] निधान-आदेश ; [Or. 21, r. 81, C.P.C.] निहित करने वाला आदेश

vesting property in a trustee : [s. 92(1)(c), C.P.C.] न्यासी में संपत्ति को निहित करना

veterinary : of, relating to, or constituting a branch or science and art dealing with the prevention, cure or alleviation of disease and injury in animals पशु चिकित्सा ; पशु चिकित्सीय

veterinary doctors : पशु चिकित्सक

veterinary hospital : [s. 171(1)(b), Cantonments Act] पशुओं का अस्पताल ; पशु अस्पताल

Veterinary Officer : [s. 10(2), Prevention of Cruelty to Animals Act] पशु-चिकित्सा अधिकारी

veterinary practitioner : [s. 9(1), Poisons Act] पशु-चिकित्सा व्यवसायी

veterinary surgeon : [s. 4(1), Dourine Act] पशुचिकित्सा शल्य-चिकित्सक

veto : any authoritative prohibition; the power of rejecting or forbidding; the right of any one of the five permanent members of the Security Council of the United Nations to prevent the Council taking action on any matter other than purely procedural वीटो

vetting : विधिज्ञा ; जांच करना

vexation : the action of troubling or harassing by aggression or interference; the action of troubling or irritating by physical means [s. 217(a), Cr. P.C.] तंग करना

vexatious : causing or likely to cause vexation [s. 35A, C.P.C.] तंग करने वाला

vexatious claim : [s. 35A, C.P.C.] तंग करने वाला दावा

vexatious defence : [s. 35A, C.P.C.] तंग करने वाली प्रतिरक्षा

vexatious or improper conduct : [Or. 33, r. 9(a), C.P.C.] तंग करने वाला या अनुचित आचरण

vexatious search : [s. 62(h)(ii), Prevention of Money-laundering Act] तंग करने वाली तलाशी

vexatious suit : [s. 39(2)(h), Presidency-towns Insolvency Act] तंग करने वाला वाद

vexatiously : [s. 62, Indian Forest Act] तंग करने के लिए ; तंग करने की दृष्टि से

viability : practicability [sch., art.15, item 4, Chemical Weapons Convention Act] व्यवहार्यता

viable : [s. 13(1)(a)(iv), Airport Economic Regulatory Authority of India Act] व्यवहार्य

viable unit, become : [s. 7(1)(e), Multi-State Co-operative Societies Act] व्यवहार्य यूनिट बनाना

vibration : [s. 7, ill. (c), Indian Easements Act] कंपन

vicarious liability : प्रतिनिधिक दायित्व

vice-admiralty : the maritime branch of the administration of justice for the British possessions overseas [s. 140(1), C.P.C.] उपनावधिकरण

vice-admiralty jurisdiction : the area or sphere of legal authority or power of the administration of justice relating to maritime branch for the British possessions overseas [s. 112(2), C.P.C.] उपनावधिकरण विषयक अधिकारिता

Vice-Chairman : [s. 2(gg), Khadi and Village Industries Commission Act] उपाध्यक्ष

Vice-Chancellor : [s. 2(d), University of Hyderabad Act] कुलपति

Vice-chancellor, pro : प्रतिकुलपति

Vice-Consul : the deputy of consul [s. 3(16), General Clauses Act] उपकौंसल

vice of the goods : 1. [sch., art. 2(m), Indian Carriage of Goods by Sea Act] माल की खराबी ; 2. [s. 73(g), Indian Railways Act] माल में खोट

Vice-President : 1. [title, Presidential and Vice-Presidential Elections Act] उपराष्ट्रपति ; 2. [art. 64, Const.] उपसभापति

Vice-President acts as President : [art. 64, prov., Const.] उपराष्ट्रपति राष्ट्रपति के रूप में कार्य करता है

Vice-President is acting as or discharging the functions of President : [art. 91(1), Const.] उपराष्ट्रपति, राष्ट्रपति के रूप में कार्य कर रहा है या उसके कृत्यों का निर्वहन कर रहा है

Vice-President of India : [s. 133(1)(ii), C.P.C. and art. 63, margin, Const.] भारत का उपराष्ट्रपति

Vice-President to act as President or to discharge his functions during casual vacancies in the office, or during the absence, of President : [art. 65, margin, Const.] राष्ट्रपति के पद में आकस्मिक रिक्ति के दौरान या उसकी अनुपस्थिति में उपराष्ट्रपति का राष्ट्रपति के रूप में कार्य करना या उसके कृत्यों का निर्वहन

Vice-President to be ex-officio Chairman of the Council of States : [art. 64, margin, Const.] उपराष्ट्रपति का राज्य सभा का पदेन सभापति होना

Vice-Principal : [s. 2(m), North-Eastern Hill University Act] उप प्राचार्य

vice-versa : [s. 212(3)(c), Companies Act] विपर्यय

vicinity : 1. [s. 10(1), prov. (a), Workmen's Compensation Act] सामीप्य ; 2. [s. 35(b), Factories Act] पास ; 3. [s. 268, I.P.C.] आसपास

vicinity of the enemy : [s. 36(b), Navy Act] शत्रु के सामीप्य में

victim : पीड़ित ; आहत ; विपदाग्रस्त ; [s. 163A(1), Motor Vehicles Act] आहत व्यक्ति

victim of accident : दुर्घटनाग्रस्त व्यक्ति ; आहत व्यक्ति ; विपदाग्रस्त व्यक्ति

victim of delay : विलंब का शिकार ; विलंब से पीड़ित

victimise, to : सताना ; तंग करना ; पीड़ा पहुंचाना ; पीड़ित करना

victims of crime : अपराध से आहत ; अपराध के शिकार

victualling yard : [s. 59, Navy Act] रसद यार्ड

victuals : supplies of food, provisions [s. 6(f), Assam Rifles Act] रसद

Vienna Convention on Diplomatic Relations : [s. 2(1), Diplomatic Relations (Vienna Convention) Act] राजनयिक संबंधों पर वियना कन्वेंशन

view : 1. an examination; inspection; survey; an act of looking or beholding अवलोकन ; 2. mode or manner of looking at or regarding something दृष्टि ; 3. a scene दृश्य

view, consistent : स्थिर/अविचल/निरंतर विचार

view of, in : को देखते हुए ; को दृष्टि में रखते हुए ; को ध्यान में रखते हुए

view of place : स्थान का अवलोकन

view the place : [s. 479, Cr. P.C.] स्थान का अवलोकन करना

view to, with a : [preamble, Unit Trust of India Act] की दृष्टि से

views : [s. 8(5), Jawaharlal Nehru University Act] विचार

vigilance : सतर्कता

vigilance Inspector : सतर्कता निरीक्षक

Vigilance Officer : सतर्कता अधिकारी

Vigilance Section : सतर्कता अनुभाग

village : [s. 37, ill., T.P. Act] गांव ; [s. 40(1), Cr. P.C.] ग्राम

village accountant : ग्राम लेखापाल

village administration : ग्राम प्रशासन

village and small industries : ग्रामोद्योग और लघु उद्योग

village artisan : [s. 2(5A), Interest tax Act] ग्राम कारीगर

village community : [s. 6, Agriculturists' Loans Act] ग्राम समाज

village expenses : [2nd sch., item (39), Provincial Small Cause Courts Act] ग्राम व्यय

village headman : [s. 40(2)(iii), Cr. P.C.] ग्रामणी ; ग्राम-मुखिया

village level worker : ग्राम सेवक

village oriented programme : ग्रामोन्मुख कार्यक्रम

village panchayats : [art. 40, Const.] ग्राम पंचायतें

village planning : [s. 29(1)(xvii), Manipur (Hill Areas) District Councils Act] ग्राम योजना

Village Police Officer : ग्राम पुलिस आफिसर ; ग्राम पुलिस अधिकारी

village postman : देहाती डाकिया ; ग्राम डाकिया

village records : [s. 90(1)(c), Registration Act] ग्राम अभिलेख

Village School Master, Forest : वन ग्रामशालाध्यापक

village site : [s. 3(f), Land Acquisition Act] ग्राम आस्थान ; ग्राम स्थान

village watchman : [s. 3, Cattle-trespass Act] ग्राम चौकीदार ; ग्राम का चौकीदार

vine : [s. 3(i), Rubber Act] लता

vinting : [s. 581B (1)(b), Companies Act] द्राक्षासंचयन

violate : to break, disregard, infringe [s. 16(b), Specific Relief Act] अतिक्रमण करना

violate condition : [s. 227, I.P.C.] शर्त का अतिक्रमण करना

violation : the action of violating; the state of being violated [s. 405, I.P.C.] अतिक्रमण

violation of the Constitution : [art. 56(1)(b), Const.] संविधान का अतिक्रमण

violence : the exercise of physical force so as to inflict injury on, or damage to, persons or property; action or conduct characterised by this [s. 108(e), T.P. Act] हिंसा

violence to their person : [1st sch., art. 12, Geneva Conventions Act] उनके शरीर पर बल प्रयोग

violent : characterised by violence [s. 9(b), Payment of Bonus Act] हिंसात्मक

violent behaviour : [s. 9(b), Payment of Bonus Act] हिंसात्मक आचरण

V.I.P. : very important person अति विशिष्ट व्यक्ति

virgin : (of metals) produced directly from one or by primary smelting [s. 2(j), Gold (Control) Act] मूलरूप

virologist : वायरस विज्ञानी

virtue of office, by : [s. 15, General Clauses Act] पदाभिधान से ; पद के आधार पर

virulent form : a form characterized by severity [s. 101(1)(c), Hindu Marriage Act] उग्र रूप

virulent venereal disease : [s. 2(vi), Dissolution of Muslim Marriage Act] उग्र रतिज रोग

virus entomologist : वायरस कीट विज्ञानी

vis-à-vis : के मुकाबले में

vis major (act of god) : दैवी कृत्य ; आरोध्य बल

visa : endorsing upon or attached to a passport by the country to which an immigrant comes, of the validity of the passport issued by the country from which he has come वीजा

visible : दृश्य ; दृश्यमान

visible card index : प्रकट कार्ड बक्स

visible form : [s. 3(55), General Clauses Act] दृश्य रूप

visible representation : a representation (i.e. image, portrait etc.) which is perceptible by the sense of sight [s. 124A, I.P.C.] दृश्य रूपण

vision : [sch., Personal Injuries (Compensation Insurance) Act] दृक् शक्ति

visit : 1. to go and see [ss. 7(2), and 26(1)(ii), Reformatory Schools Act] निरीक्षण ; 2. to make social call upon भेंट करना ; 3. to go and see and care for as a charitable work परिदर्शन

visited by, or threatened with an out-break of dangerous epidemic disease : [s. 2(1), Epidemic Diseases Act] खतरनाक महामारी का प्रकोप हो गया है या होने की आशंका है

visiting artist : अतिथि कलाकार

visiting card : [sch. I, pt. 1(7), Chartered Accountants Act] परिचय कार्ड

visiting professor : अभ्यागत प्राचार्य

visitor : 1. one who visits officially for the purpose of inspection or supervision, in order to prevent or remove abuses or irregularities [s. 337, Cr. P.C.] परिदर्शक (विजिटर) ; 2. a person of eminence serving as the highest authority of a university [s. 13, Aligarh Muslim University Act] कुलाध्यक्ष ; 3. one who visits अतिथि

Visitor, Health : स्वास्थ्य परिदर्शक/विजिटर

Visitor of the University : [s. 8(1), University of Hyderabad Act] विश्वविद्यालय का कुलाध्यक्ष

visitor's book : आगतुक पंजी

visitors, committee of : [s. 13(1), Reformatory Schools Act] परिदर्शक समिति

visitor's gallery : दर्शक वीथी

visual acuity : [s. 2(b)(ii), Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act] दृष्टि की तीक्ष्णता

visual examination : [s. 29(3), Factories Act] चाक्षुष परीक्षा

visual image : [s. 2(v) and 14(1)(c)(ii), Copyright Act] दृश्य-चित्र

visual inspection : दृष्टिक निरीक्षण

visual publicity : दृश्य प्रचार

visual recording : [s. 38(3)(a), Copyright Act] दृश्यांकन

visual representation : [s. 2(2), Trade and Merchandise Marks Act] दृश्य रूपण

visual representation of the mark : [s. 2(2)(a), Trade and Merchandise Marks Act] चिह्न का दृश्य रूपण

visually handicapped : [s. 45(a), Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act] दृष्टिक असुविधाग्रस्त

Vital and health Statistical Unit, Model : जन्म-मरण और स्वास्थ्य सांख्यिकीय आदर्श यूनिट

vital limb : महत्वपूर्ण अंग

vital role, playing a : [introduction, National Dairy Development Board Act] महत्वपूर्ण भूमिका निभा रहा है

vital service : [long title, Armed Forces (Emergency Duties) Act] अत्यावश्यक सेवा

vital statistics clerk : जन्म-मरण सांख्यिकी लिपिक ; जन्म-मृत्यु सांख्यिकी लिपिक

Vital Statistics Officer : जन्म-मरण सांख्यिकी अधिकारी ; जन्म-मृत्यु सांख्यिकी अधिकारी

vital to the needs of the economy of the country : [preamble, Burn Company and Indian Standard Wagon Company (Taking Over of Management) Act] देश की अर्थ-व्यवस्था की आवश्यकता के लिए महत्वपूर्ण

vitiating : to make bad, impure or defective [s. 460, Cr. P.C.] दूषित करना ; [s. 118(2), Presidency-towns Insolvency Act] दूषित होना

vitiating atmosphere : [s. 278, I.P.C.] वायुमंडल को दूषित करना

vitiating sale : [2nd sch., item 45, Income-tax Act] विक्रय को दूषित करना ; विक्रय को निष्फल करना

vitiating the election : निर्वाचन को निष्फल करना

viticulture : द्राक्षोत्पादन ; द्राक्षकृषि

viva voce : [s. 90(6), Presidency-towns Insolvency Act] मौखिक

viva voce examination : oral examination or testing by verbal questions and answers instead of in writing [Or. 11, r. 11, C.P.C.] मौखिक परीक्षा

vocabulary : शब्द-भंडार

vocalist : गायक

vocation : [s. 2(36), Income-tax Act] व्यवसाय

vocation guidance officer : व्यवसाय मार्गदर्शन अधिकारी

vocational training : [s. 3(2), Employment of Children Act] व्यावसायिक प्रशिक्षण

voice mail : [s. 2(k), Telecom Regulatory Authority of India Act] वाक् डाक

void : null; ineffectual; having no legal force or binding effect; incapable of being enforced by law [s. 10, T.P. Act and art. 13(1), Const.] शून्य

void agreement : [ch. II, hdg., Indian Contract Act] शून्य करार

void and inoperative : [s. 19(2), Companies Act] शून्य तथा अप्रवर्तनीय

void and of no effect : [s. 28(2), Arbitration Act] शून्य और प्रभावहीन

void contract : [s. 2(i), Indian Contract Act] शून्य संविदा

void for uncertainty : [s. 29(a), Indian Contract Act] अनिश्चितता के कारण शून्य

voidable : that may be avoided, or declared void, though not ab initio void [s. 2(i), Indian Contract Act and s. 41, T.P. Act] शून्यकरणीय

voidable at the election of the insurer : [sch., item 45, Limitation Act] बीमाकर्ता के निर्वाचन पर शून्यकरणीय

voidable at the option of : [s. 53(2), T.P. Act] के विकल्प पर शून्यकरणीय

voidable contract : [s. 2(i), Indian Contract Act] शून्यकरणीय संविदा

voidable in point of law : [Or. 8, r. 2, C.P.C.] विधि की दृष्टि से शून्यकरणीय

voidable or terminable : [s. 27(1)(a), Specific Relief Act] शून्यकरणीय या पर्यवसेय

voidability : the quality or state of being voidable [s. 19, Indian Contract Act] शून्यकरणीयता

voidability of agreement : [s. 19, prov., Indian Contract Act] करार की शून्यकरणीयता

volatile goods : [s. 70, margin, Customs Tariff Act] वाष्पशील माल

volatile oil : [s. 14(vi), Central Sales Tax Act] वाष्पशील तेल

volatility of goods : [s. 70, Customs Act] माल की वाष्पशीलता

volition : one's decision or choice made after due consideration or deliberation [s. 14(1)(b), Specific Relief Act] स्वेच्छा

volte face : to face about परावर्तन

volume : 1. one of a number of books (or register) forming a related set or series [s. 2(a), Delivery of Books and Newspapers (Public Libraries) Act and 1st sch., Indian Partnership Act] जिल्द ; 2. bulk; size or dimensions of a thing परिमाण ; 3. a quantity; bulk [s. 7(1), Sick Textile Undertakings (Taking Over of Management) Act] मात्रा

volume of trade : [s. 9(2)(v), Securities Contracts (Regulation) Act] व्यापार की मात्रा

voluminous : [s. 207(v), Cr. P.C.] विशालकाय

voluntarily : [s. 39, I.P.C.] स्वेच्छया ; [s. 34(i), Army Act] स्वेच्छा से

voluntarily acquired : [art. 9, Const.] स्वेच्छा से अर्जित

voluntarily and in good faith : [s. 18(2A)(a), Wealth-tax Act] स्वेच्छया और सद्भावपूर्वक

voluntarily assist : [s. 357(1)(d), Cr. P.C.] स्वेच्छया सहायता करना

voluntarily causing grievous hurt : [s. 112, ill., I.P.C.] स्वेच्छया घोर उपहति कारित करना

voluntarily causing hurt : [s. 71(b), I.P.C.] स्वेच्छया उपहति कारित करना

voluntarily executed : [s. 33(2), Registration Act] स्वेच्छया निष्पादित

voluntarily reside or carry on business : [s. 4, Indian Independence Pakistan Courts (Pending Proceedings) Act] स्वेच्छा से निवास करना या कारबार करना

voluntary : of one's free will, impulse or choice; not constrained by another; acting voluntarily or willingly [s. 2(2), Sale of Goods Act] स्वेच्छया ; [art. 101(3), prov., Const.] स्वैच्छिक ; स्वेच्छा से

voluntary causing of grievous hurt : [s. 89(thirdly), I.P.C.] स्वेच्छया घोर उपहति कारित करना

voluntary contribution : [s. 12(1), Income-tax Act] स्वैच्छिक अभिदाय

voluntary retirement : [s. 2(oo)(a), Industrial Disputes Act] स्वेच्छया निवृत्ति

voluntary sale : [s. 3(g)(iv), Land Acquisition Act] स्वैच्छिक विक्रय

voluntary surrender : [Or. 38, r. 3(3), C.P.C.] स्वेच्छया अभ्यर्पण

voluntary transfer : [s. 2(2), Sale of Goods Act] स्वेच्छया अंतरण

voluntary transfer of possession : [s. 2(2), Sale of Goods Act] कब्जे का स्वेच्छया अंतरण

voluntary undertakings, satisfactory : [s. 4B(1)(c)(i), Customs Tariff Act] समाधानप्रद स्वैच्छिक वचनबंध

voluntary winding up : 1. [s. 28(1), Air Corporations Act] स्वेच्छया परिसमापन ; 2. [s. 484(1), Companies Act] स्वेच्छा से किया जाने वाला परिसमापन

volunteer corps : [1st sch., art. 13(1), Geneva Conventions Act] स्वयंसेवक कोर

volunteered to forego : [long title, Voluntary Surrender of Salaries (Exemption from Taxation) Act] स्वेच्छया छोड़ दिया है

vote : [s. 171A(b), I.P.C.] मत (वोट)

vote of the majority : [s. 124(1), Navy Act] बहुमत

voted (Account) : दत्तमत (लेखा)

voted by Parliament : [hdg., sch., Appropriation Act] संसद् द्वारा अनुदत्त

voter : one who has a right to vote; an elector [s. 17C(2)(b), I.P.C.] मतदाता (वोटर)

votes assigned : [art. 55(2)(c), Const.] नियत मत

votes cast : [s. 189(1), Companies Act] डाले गए मत

votes of credit : [art. 116, margin, Const.] प्रत्ययानुदान

votes on account : [art. 116, margin, Const.] लेखानुदान

votes on account, votes of credit and exceptional grants : [art. 116, margin, Const.] लेखानुदान, प्रत्ययानुदान और अपवादानुदान

votes polled : दिए गए मत

voting : [s. 177, Companies Act] मत दिया जाना ; मतदान

voting by postal ballot : [s. 136(1)(c), Representation of the People Act, 1951] डाक मतपत्र द्वारा मत देना ; डाक मतपत्र द्वारा मतदान

voting compartment : [r. 42B, Conduct of Election Rules] मतदान कोष्ठ

voting in Houses, power of Houses to act notwithstanding vacancies and quorum : [art. 100, margin, Const.] सदनों में मतदान, रिक्तियों के होते हुए भी सदनों की कार्य करने की शक्ति और गणपूर्ति

voting on a show of hands : [s. 179(1), Companies Act] हाथ उठाकर मत देना

voting paper : a ballot paper [s. 171D, I.P.C.] मतपत्र (बोटपत्र)

voting power : [ss. 2(18)(B) and 40A, expln. (a), Income-tax Act] मतदान शक्ति

voting right : [s. 117, Companies Act] मत देने का अधिकार ; मताधिकार ; [art. 31A(1)(d), Const.] मतदान अधिकार

vouched : declared to be true [Or. 20, r. 17, C.P.C.] प्रमाणित ; संप्रमाणित

voucher : a receipt, acquittance or release, which may serve as evidence of payment or discharge of debt [s. 76(g), T.P. Act] वाउचर

voucher, issue : निर्गम वाउचर

voucher, receipt : प्राप्ति वाउचर

vouching : वाउचिंग ; प्रत्ययन

vows, religious : धार्मिक व्रत

voyage : [s. 183, Cr. P.C.] जलयान ; [s. 23, ill. (c), Indian Contract Act] समुद्रयात्रा

voyage, course of : [s. 47(2), Marine Insurance Act] जलयान मार्ग ; समुद्रयात्रा मार्ग

voyage policy : [s. 27(1), Marine Insurance Act] जलयान पालिसी

voyeurism : [s. 354C, I.P.C.] दृश्यरत्नता

vulnerability : [s. 11(H)(c), Customs Act] भेद्यता

vulnerable, highly : सहजभेद्य